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Circulation of Journal entitled -Fusion' in India

2049. DR. BHAI MAHAVIR: SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that a journal entitled 'Fusion' published by the Fusion Energy Foundation of New York is being imported for circulation in India;
- (b)! whether the policies of the journal have been examined;
- (c) if so, what is its political affilia tion;
- (d) what are the names of the printers, publishers and editors of the journal; and
- (e) whether the printers publishers visited India recently; if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A A. RAHIM): (a) to (c) Yes, Sir. It is available on subscription and according to the infomation available with the Government, less than SOO copies are subscribed to in India. The stated policy of the journal is to provide "accurate and comprehensive advanced energy information on technologies and policies" and "to restoring the American scientific and technological leadership".

It advocates the view that "the only possible means of entering the age of thermonuclear terror is the development of the beam weapon technology to destroy nuclear missiles in midnight". From its description of itg aims, it seems to counter, In debate, the advocates of nuclear freeze.

(d) It is printed in the USA by Fusion Energy Foundation in New York. The nam*s of the editors are contained in the attached statement ISee below),

(e) The Research Director of th» journal has visited India at least three times, including a visit in the latter half of 1981 as a guest of the Council of Scientific and Industrial Research.

Members of the Editorial staff ot Fusion.

- 1. Dr. Stevan Bardwell, Editor-in-Chief.
- 2. Marjorie Mazel Hecht, Managing Editor.
- 3. Lydia Dittler Schulman, Asstt. Managing Editor.
- *. Charles B. Stevens, Fusion Tech* nology Editor.
- 5. Marsha Freeman, Washington Editor.
 - 6. Carol Cleary, Biology Editor
 - 7. William Engdahl, Energy Editor
 - 3. David Cherry, Books Editor.
- 9. Carlos de Hoyos, Photo Editor 10. Alan Yue, Art Director

Soyabean cultivation in U.P. and M.P.

2050. SHRI BISHAMBHAR NATH PANDE: SHRI GHANSHYAM SINGH:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the cultivation of soyabean has received a tremendous boost in recent year's in Madhya Pradesh and Uttar Pradesh due to system of support price? and procurement introduced by the Central Government;
- (b) if so, how much land has been brought under soyabean cultivation in the States of Uttar Pradesh ane! Madhya Pradesh: and
- (c) whether the Government propose to adopt a liberal policy for import of technology needed soyabean for processing?

THE MINISTER OF STATE THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) The area under soyabean cultivation in Uttar Pradeh and Madhya Pradesh has increased in recent years due to intensive extension efforts and the implementation of the Centrally Sponsored Schemes for Soyabean Development, besides the system of Government support price and procurement by cooperative marketing agen-

(b) The area under soyabean cultivaion in Uttar Pradesh and Madhya Pradesh in 1981-82 was as follows:-

State		(Thousand hectares)		
Uttar Pradesh		2		141.2
Madhya Pradesh		$-x^{ini}$	2.42	454-84

*Provisional

(c) Each proposal is examined on merits. Government allows import of technology for equipment etc. for soyabean processing, if considered necessary.

2051.[Transferred the 23rd March, 1983).

Malpractices by Indian Shipping Companies

2052. SHRI BISHAMBHAR NATH PANDE: SHRI GHANSHYAM SINGH:

Will the Minister of SHIPPING AND TRANSPORT be pleased

- (a) whether it is a fact that the members of the Western India Shippers Association in their annual general meeting held recently criticized the Indian shipping companies for dulging in malpractices.
- (b) whether it is a fact that the Padmanabha Committee in its Report has also pointed out that Indian shipping companies indulge in a whole lot of unethical practices;
- (c) if so, what steps Government contemplate to stop the malpractices of the Indian shipping companies?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z R. ANSARI): (a) Yes, Sir.

(b) and (c) The Working Group on Tramp Operators which was presided overby Shri A. Padmanabhan, former Joint Secretary (Shipping) in this Ministry did not point out that Indian Shipping Companies are indulging in unethical practices. The above Committee, however, noticed certain frauds were committed on the Indian shippers by certain unserupulous foreign tramp operators with the connivance of Indian shipping and it recommended regulation of the activities of these agents by licensing them. These recommendations have been accepted in principal and further action is being taken for bringing out a legislation in this re-

Enquiry report regarding corruption by NAFED officials

2053. SHRI SURESH KALMADI: SHRI SHRIDHAR WASU-DEO DHABE: SHRI A. G. KULKARNI:

Will the Minister of AGRICULTURE be pleased to refer to the reply given to Starred Question 141 on the 2nd December, 1981 and state:

- (a) whether the enquiry report from NAFED in connection with corruption charges against the Chairman and other officials has been received; and
- (b) if so, the steps proposed to be taken to streamline the NAFED?

THE M!NISTER OF AGRICUL-TURE (RAO BIRENDRA SINGH): (a) The Enquiry Committee which was appointed on 3rd March, 1982 by the Board of Directors to enquire into the allegations against the Chairman of NAFED gave its report to the Board of Directors on 23rd July, 1983 exornerating the Chairman of NAFED from all the allegations of corruption made against him. The findings of the Committee were accepted by the Boardof Directors in their meeting held on 28th July, 1982. The Chairman of